

Title: Regarding passage of the Special Protection Group (Amendment) Bill, 1999 and Central Industrial Security Force (Amendment and Validation) Bill, 1999 which were passed by the Rajya Sabha at its sitting held on the 3rd December, 1999.

18.02 1/2 hrs.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Special Protection Group (Amendment) Bill, 1999 which has been passed by the Rajya Sabha at its sitting held on the 3rd December, 1999."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Central Industrial Security Force (Amendment and Validation) Bill, 1999 which has been passed by the Rajya Sabha at its sitting held on the 3rd December, 1999."

2. Sir, I lay on the Table the Special Protection Group (Amendment) Bill, 1999 and the Central Industrial Security Force (Amendment and Validation) Bill, 1999, as passed by Rajya Sabha on the 3rd December, 1999.

18.01 hours

तत्पश्चात् लोक सभा सोमवार ०६ दिसम्बर १९९९/१५ अग्रहायण १९२१(शक)

के पूर्वाह्न ११.०० बजे तक के लिए स्थगित हुई।
